

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1857
TO BE ANSWERED ON 09.03.2016**

KILLING OF SOLDIERS IN TRAINS

†1857. SHRI RAJESH VERMA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether incidents of missing and killing of sepoy and officials of Indian army in the running trains have come to light;**
- (b) if so, the name of the trains in which such incidents occurred along with number of such incidents thereof;**
- (c) if so, whether the Union Government has conducted any inquiry about such incidents; and**
- (d) if so, the details of those found guilty along with the action taken against them?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.1857 BY SHRI RAJESH VERMA TO BE ANSWERED IN LOK SABHA ON 09.03.2016 REGARDING KILLING OF SOLDIERS IN TRAINS

(a) & (b): During last six months, only one incident of missing of one army personnel from running train has been reported. On 08.02.2016, a complaint was lodged to Government Railway Police Station (GRPS)/Barauni that Captain Shikhardeep is found missing while travelling in train no.15483 Mahananda Express from Katihar to New Delhi. In this connection, GRP/Barauni registered a case vide crime no.09/2016 dated 08.02.2016 under section 363 of Indian Penal Code. Further, on 13.02.2016, Shri Shikhardeep appeared himself before Local Police station/Faizabad, Uttar Pradesh.

(c) & (d): Since 'Policing' on Railways is a State subject, prevention of crime, registration of cases and their investigation in Railway premises as well as on running trains is, therefore, the statutory responsibility of State Governments which they discharge through Government Railway Police.
